

**SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 99 OF 2014**

JUSTICE G. K. MATHUR (RETD.)

...APPELLANT

VERSUS

COMMISSIONER OF INCOME TAX, MEERUT & ANR.

...RESPONDENTS

OFFICE REPORT

The matter above-mentioned was listed before the Ld. Registrar's Court on 8th August, 2016, when the following order was passed:-

**"Last opportunity of two weeks is granted for filing
affidavit of valuation.
Respondents are duly represented.
List again on 23.9.2016."**

It is submitted that Counsel for the Appellant has on 9th August, 2016 filed Affidavit of valuation.

It is further submitted that Counsel for the Parties have not filed Statement of Case till date.

The matter is ready for pre-final hearing.

The matter above-mentioned is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 21ST DAY OF SEPTEMBER, 2016.

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ASSISTANT REGISTRAR

Copy to:-

Ms. Arvind Laxmi, Advocate

Mrs. Anil Katiyar, Advocate

ASSISTANT REGISTRAR